

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 107 of 2014**

**Dated : 1<sup>st</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava**

**Counsel for the Respondent(s) : Mr. Rajiv Shrivastava for R-10  
Mr. Pradeep Misra & Mr. Manoj  
Kumar Sharma for R-3 to R-5  
Mr. S.K. Chaturvedi for R-11.**

**ORDER**

Respondent no.10 has already filed its reply.

Respondents who have not filed the reply as yet, they are directed to file the same by 17<sup>th</sup> October, 2014 after serving copy thereof on the other sides.

In the meantime, the appellant is at liberty to file rejoinder, if any, after serving copy of the same on the other sides.

Post the matter for hearing on **10<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

*rkt*